worked out in consultation with the Government of USSR and the Indian film industry.

---

12 hrs.

RE: MOTIONS FOR ADJOURNMENT AND CALLING ATTENTION NOTICES

FOOD SITUATION IN IMPHAL AND THE FIRING THERE

Mr. Speaker: I have received six notices of adjournment motions, by Shri Bagri, Shri S. M. Banerjee, Shri Madhu Limaye, Shri Bade, Shrimati Renu Chakravartty and Shri Kishen Pattanayak, and Calling Attention notices from Shri S. M. Banerjee, Shri Daji, Shri Bagri, Shri Vasudevan Nair, Shri Warior, Shri Surendra Pal Singh, Shri Swell, Shri Hem Barua, Shri Surendranath Dwivedy, Shri S. T. Singh, Shri Kishen Pattanayak, Shri Ram Sewak Yadav, Shri Madhu Limaye, Shri Yash Pal Singh and Shri Bade.

This is about the food situation in Imphal and the firing there. Shri Bagri's is the first name.

श्री बागड़ी, क्या आप बतला सकते हैं कि गवर्नमेंट की कौन सी असफलता है जिसके लिये आप चाहते हैं कि इस ऐडजर्नमेंट मोशन को ऐडमिट किया जाये।

श्री बागड़ी (हिसार) : दरअसल वहां पर जो खाद्य स्थिति है वह इतनी गम्भीर हो चुकी है कि लोगों को पेट भर रोटी नहीं मिली। उन्होंने बार बार मांगा कि हमें रोटी मिले। न वहां पर खाद्यान्नों के भाव बंध सके और न जो सरकारी दुकानें थीं उन से बंधी कीमत पर उन्हें अनाज मिल सका। बल्कि ऐसी परिस्थिति उस इलाके में हो गई कि खराब और गन्दा चावल भी 50 और 60 रु० मन तक मिल रहा था। ऐसी परिस्थिति के अन्दर तमाम इलाके में लोग भूखों मरने लगे और उन्होंने रोटी का सवाल उठाया। वह इलाका केन्द्रीय शासन के तहत है, खास तौर से मणिपुर। जब नागा लोगों ने वहां पर कर्मचारियों से अपनी रोटी की बात कहना चाहा तो वहां पर जो केन्द्रीय सरकार के प्रतिनिधि बैठे थे उन से मिले भी नहीं क्योंकि वह रोटी का मसला हल करने में फेल हुए और उन्होंने रोटी के सवाल का जवाब गोलियों से दिया। अभी तक वहां खाद्य स्थिति इतनी गंभीर है कि अगर उस का इलाज नहीं सोचा गया और फौरी तौर पर उस का इलाज सरकार ने नहीं किया तो आग और फैलेगी और ऐडमिनिस्ट्रेशन बैठ जायेगा।

Shri Bade (Khargone): I want to support him.

अध्यक्ष महोदय : श्री बागड़ी इस के बारे में कह चुके हैं।

Shri Bade: He has forgotten to give two more grounds.

Mr. Speaker: No.

The Minister of Home Affairs (Shri Nanda): I do not find any ground whatever, any point of substance at all, in support of a motion of this kind, and if I am asked to explain, I am prepared to do so.

Mr. Speaker: He says about failure.

Shri Nanda: There has been no failure at all, so far as the supply to that area is concerned.

श्री मधु लिमये (मुंगेर) : सारा देश खत्म हो जायेगा तब भी सरकार असफलता नहीं मानेगी।

Mr. Speaker: The only failure that he has pointed out is the failure of the Government to provide sufficient quantities of foodgrains resulting in all these difficulties and subsequent firing and all that.

Shri Nanda: No, that is not a fact. I can give, if I am required to do, now or later on, figures about the food situation, and I think that they have been fairly well supplied, and there should not have been any kind of difficulty at all.

Shri S. M. Banerjee (Kanpur): Let the Food Minister say.

Shrimati Renu Chakravartty (Barrackpore): The price of rice in Manipur is Rs. 40 to Rs. 50 a maund.

Mr. Speaker: The hon. Member should listen.

Shrimati Renu Chakravartty: He must make a statement about the food situation there.

Shri Nanda: I am prepared to make a statement. When a Member asks for answers to questions and I am answering even on behalf of another Minister, she is not prepared to listen. It is said that the Government should be prepared to deal with any question; I am prepared to answer questions regarding food but the hon. Member says: the Food Minister should be called in.

Mr. Speaker: Is the hon. Minister prepared to make that statement now?

Shri Nanda: So far as food is concerned, I have got some information with me but if it is required that I should or the Food Minister should give full statement, in a few hours it could be done.

Mr. Speaker: Should I keep it at a later time for the Food Minister?

Shri Nanda: I will consult the Food Minister also; it may be done tomorrow.

Shri S. M. Banerjee: On the basis of the calling attention notices, some time is allowed; let the calling attention notice be moved and let the Minister make a reply for that.

Shrimati Renu Chakravartty: It is an adjournment motion; you have taken up the adjournment motion and why is he raising the question of call-attention notice?

Mr. Speaker: Instead of the lady Member asking me, she should ask him. Is it the desire that I should take it up tomorrow morning?

Some hon. Members: Yes.

Mr. Speaker: I will take that up tomorrow morning. The hon. Home Minister had to reply and give that statement about Sant Fateh Singh's fast. He has asked that more time be given to him. I will give him that time. When can I expect him?

Shri Nanda: I shall communicate to you, Sir.

श्री जगदेव सिंह सिद्धान्ती (झज्जर) : अध्यक्ष महोदय, पंजाबी सूबा के बारे में मैं नहीं सुना कि मंत्री महोदय ने क्या कहा।

अध्यक्ष महोदय : उन्होंने कहा कि वह कुछ और वक्त चाहते हैं और कब लिया जाये इस की इत्तला वह दे देंगे।

श्री बागड़ी : हालत बिगड़ रही है। इसमें जल्दी करनी चाहिये।

अध्यक्ष महोदय : मैं पूछ लूंगा वह कब बयान देंगे।

एक माननीय सदस्य : जल्दी होनी चाहिये।

श्री बूटा सिंह (मोगा) : गृह मंत्री आज बयान दें।

अध्यक्ष महोदय : अगर माननीय मंत्री कोई बात कर रहे हैं और सोच रहे हैं कि क्या किया जाये तो सदस्य लोग क्यों चाहते हैं कि इसी वक्त बयान दिया जाए। उस से किसी को फ़ायदा नहीं होगा।

श्री बागड़ी : लेकिन उन्होंने यह नहीं बतलाया कि वह क्या सोच रहे हैं। वह गफलत की बिना पर बयान नहीं दे रहे हैं।

अध्यक्ष महोदय : गफलत की बिना पर वह ऐसा नहीं कर रहे हैं।

श्री बागड़ी : आप उन्हें बचा रहे हैं।